NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/11/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

COMPANY APPLICATION NO.

PETITION NUMBER

TCP/101/2016

NAME OF THE PETITIONER(S)

: Vis-Ram Financial Services Private Limited

NAME OF THE RESPONDENT(S)

: Metafilms (India) Limited & 33 others

UNDER SECTION

: 111, 111A, 235(2), 397/398

S.No. Name (in Capital)

Represented by

Signature

VISRAM

F, WAWCIAL SERVICES PLA (PETITIONEIL)

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ORDER

Counsel for the Petitioner mentioned the matter and submitted that TCP/101/2016 was posted for final arguments. The Petitioner submitted the final arguments. The Counsel for the Respondent also submitted the final arguments. Now, the Petitioner sought more time for replying to the arguments submitted by the Counsel for the Respondent. At request, we reopen the matter for hearing the reply arguments of the Counsel for the Petitioner. Therefore, the Registry is directed to list the matter on 11.12.2017 at 10.30 A.M.

MEMBER (TECHNICAL) ghk

MEMBER (JUDICIAL)